

**Central Administrative Tribunal
Principal Bench, New Delhi**

**MA No.2673/2017 in CP No.254/2017 in OA No.
1423/2015**

New Delhi, this the 01st day of August, 2017

**Hon'ble Mrs. Jasmine Ahmed, Member (J)
Hon'ble Mr. Shekhar Agarwal, Member (A)**

Surinder Pal Tanwar
(Aged about 63 years, Retd. Asst. Engineer (Civil)
S/o Late Sh. Chhote Lal
R/o H. No. WZ-80, Naraina,
New Delhi-28Applicant
(By Advocate: Mr. K.L. Manhas)

Versus

P.K. Goel, IAS,
Commissioner, South Delhi Municipal
Corporation, Civic Centre, Minto Road,
New Delhi-110002. Respondents

ORDER (ORAL)

By Hon'ble Mrs. Jasmine Ahmed, Member (J);-

Learned counsel for the applicant seeks liberty to withdraw the MA No.2673/2017 filed for a direction to the respondents to keep the disciplinary proceedings in abeyance during the pendency of the Contempt Petition. The prayer made by the learned counsel for the applicant is allowed and accordingly MA No.2673/2017 is dismissed as withdrawn.

**(Shekhar Agarwal)
Member (A)**
/mk /

**(Jasmine Ahmed)
Member (J)**

